

Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from RATENDRA PRASAD SINGH HUF a return of income and/or return of fringe benefits in Form No. ITR 4 for assessment year 2010-11, having the following particulars.

PERSONAL INFORMATION	Name <u>RATENDRA PRASAD SINGH HUF</u>		PAN <u>AAADHAR3167A</u>			
	Flat/Door/Block No		Name Of Premises/Building/Village			
	Road/Street/Post Office <u>ROAD NO.13, PATEL NAGAR</u>		Area/Locality			
	Town/City/District <u>PATNA, 800023</u>		State <u>BIHAR</u>	Status (fill the code) <u>112</u>		
	Designation of Assessing Officer (Ward/ Circle)		Original or Revised			
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	(Agriculture Income: 7,50,000/-)	1	1,73,835.00	
	2	Deductions under Chapter VI-A		2		
	3	Total Income		3	1,73,835.00	
	3a	Current Year loss (if any)		3a		
	4	Net tax payable		4	4,277.00	
	5	Interest payable		5	1,023.00	
	6	Total tax and interest payable		6	5,300.00	
	7	Taxes Paid				
	a	Advance Tax	7a			
	b	TDS	7b			
c	TCS	7c				
d	Self Assessment Tax	7d	5,300.00			
e	Total Taxes Paid (7a+7b+7c+7d)			7e	5,300.00	
8	Tax Payable (6-7e)			8	NIL	
9	Refund (7e-6)			9	NIL	
COMPUTATION OF FRINGE BENEFITS AND TAX THEREON	10	Value of Fringe Benefits		10		
	11	Total fringe benefit tax liability		11		
	12	Total interest payable		12		
	13	Total tax and interest payable		13		
	14	Taxes Paid				
	a	Advance Tax	14a			
	b	Self Assessment Tax	14b			
	c	Total Taxes Paid (14a+14b)			14c	
	15	Tax Payable (13-14c)			15	
	16	Refund (14c - 13)			16	

Receipt No
Date

0511022121

Seal and Signature of receiving official